

(c) and (d) Ministry of Food Processing Industries does not undertake research and development on its own. However, Ministry of Food Processing Industries is implementing a scheme for Research and Development for the development and promotion of food processing industries. As per the scheme guidelines, Government Organization/Institutions/Universities are eligible for 100% grant-in-aid for the cost of equipment, consumables and expenditure related to Junior Research Fellow/Senior Research Fellow/Research Associate and Private Organizations/Institutions/Universities are eligible for 50% grant-in-aid for the equipment cost in general areas and 70% grant-in-aid in difficult areas for conducting such research activities. Number of R&D projects assisted and total grant-in-aid released during the last three years as well as current year are as under:-

(₹ in lakh)

Sl. No.	Year	No. of New Projects approved in the year	Fund Allocation	Total Grant-in-Aid released under R&D scheme
1.	2013-14	38	955.00	1097.73
2.	2014-15	21	760.00	638.66
3.	2015-16	23	667.0	613.37
4.	2016-17 (upto 28.02.17)	Nil	580.00	312.80

Assistance to set up food processing units

‡2649. SHRI MAHENDRA SINGH MAHRA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the places where food processing units have been established from financial year 2014-15 to January, 2017, State-wise and location-wise;

(b) whether any form of assistance has been provided to the established units through the Ministry, if so, the details thereof;

(c) whether funds are being allocated under this head to the States through the Ministry; and

(d) if so, the total amount allocated from financial year 2014-15 till date?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) and (b) Ministry of Food Processing Industries does not establish food processing industries on its own in the country

‡ Original notice of the question was received in Hindi.

and no Centralized data is maintained in this regard. However, under the Scheme for Technology Upgradation/Establishment/Modernization of Food Processing Industries implemented during Eleventh Plan, the financial assistance has been provided for setting up of new food processing units as well as Technological Upgradation and Expansion of existing units in the country. This scheme was subsequently subsumed in the Centrally Sponsored Scheme (CSS)-National Mission on Food Processing (NMFP) with effect from 01.04.2012 till 31.03.2015. Thereafter, the said scheme got delinked from Government of India's assistance and it was left to the State Governments to decide on its continuance from their increased resources as per recommendation of 14th Finance Commission. The Committed/spillover liabilities of cases received upto end of Eleventh Plan are being considered by Ministry of Food Processing Industries for sanction of Grant-in-aid during the Twelfth Plan under the said scheme as per availability of funds and merits of proposals. The details of Food Processing Industries assisted during last three years and current year as part of meeting committed liabilities of Eleventh Plan are shown below:—

2013-14		2014-15		2015-16		2016-17	
No. of units.	Amount [in Cr.]	No. of units.	Amount [in Cr.]	No. of units.	Amount [in Cr.]	No. of units.	Amount [in Cr.]
996.00	162.08	889.00	143.80	562.00	99.12	491.00	85.45

(c) and (d) Through the Centrally Sponsored Scheme (CSS)-National Mission on Food Processing (NMFP) with effect from 01.04.2012 till 31.03.2015, funds were allocated to State Governments/UTs. During the financial year 2014-15, an amount of ₹ 125.32 crore was allocated to State Governments/UTs. In 2015-16, an amount of ₹ 2.10 crore was allocated to UT Governments.

Setting up of food processing units

2650. SHRI M. P. VEERENDRA KUMAR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there has been shortage of food processing units in the country resulting in wastage of large quantity of agricultural produce and loss to the farmers;

(b) if so, the details thereof along with the requirement and availability of food processing facilities;

(c) whether Government proposes to set up more food processing units and revive closed food processing units, if so, the details thereof, State-wise; and